

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00432/2017

Dated Tuesday the 19th day of June Two Thousand Eighteen

PRESENT

HON'BLE SMT. B. BHAMATHI, Member (A)

- 1.V.Thangaraj,
- 2.Naresh Kumar Meena,
- 3.P.Suresh,
- 4.B.Gopu,
- 5.G.Vikneswaran,
- 6.T.Kumaravelu,
- 7.D.Nelson,
- 8.S.Velmurugan.Applicant

By Advocate M/s. G. Palani

Vs

- 1.Union of India,
rep by Chief Personnel Officer,
Southern Railway, Park Town,
Chennai 600003.
- 2.The FA & CAO,
Southern Railway, Park Town,
Chennai 600003.
- 3.The Senior Divisional Finance Manager,
Southern Railway, Chennai Division,
Park Town, Chennai 600003.
- 4.The Deputy Chief Engineer,
Track Machine,
Southern Railway, Royapuram,
Chennai 600013.Respondents

By Advocate Mr. A. Abdul Ajees

ORAL ORDER**(Pronounced by Hon'ble Smt. B. Bhamathi, Member(A))**

When the matter is taken up for hearing, learned counsel for the applicants submits that the applicants wished to withdraw this OA. He accordingly seeks permission for withdrawing this OA. Necessary endorsement has been made in the OA records.

2. Learned counsel for the respondents has no objection to the same.

3. Considering the above submission of the learned counsel for applicant, permission is granted for withdrawal of this OA. Accordingly, OA is dismissed as withdrawn.

(B. Bhamathi)
Member(A)
19.06.2018

SKSI